

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.251 - IA/1118(AHM)2023
in
CP(IB)/26(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

IKM Subsea Singapore Pte Ltd
V/s
Hindustan Oil Exploration Co. Ltd

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Manoj Khatri, Adv. a/w Kavya Banerjee, Adv.
Mr. Apurva Vakil, Adv. a/w Mr. Anmol Mehta, Adv.
In IA 1118 of 2023

ORDER

IA/1118(AHM)2023

None present for the applicant. Applicant is directed to remain present on next date of hearing.

List for further consideration on 01.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)